

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.20/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 26/2008
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram 	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	Counsel for R3	9849866556	
TAPASVILA DEORA	PCS for R9	9966299213 ctapasvideora@gmail.com	

A - Chakravarti

Counsel
R4 & R6

9948914088

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Petitioner No.2 and Ms.C.Shilpa Ld.Counsel for the Respondent No.3, Mr.Tapasvi Lal Ld PCS for Respondent No.9, Mr.A.Chakravarthi Ld.Counsel for the Respondent No.4 & 6. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)